

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**O.P. No. 3 of 2012**

**Dated : 5<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Indian Biomass Power Association**

**.... Appellant (s)**

**Versus**

**Ministry of Power, Government of India & Anr.**

**...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Ganesan Umapathy

**ORDER**

Issue notice to the Respondents. Since the direction is sought for to certain Commissions, issue notice to the Commissions, namely, Andhra Pradesh, Chhattisgarh, Gujarat, Madhya Pradesh, Orissa, Rajasthan and Tamil Nadu. Dasti service is permitted. Registry is also directed to issue notice to the Respondents as well as to the above stated Commissions.

Post the matter on **29.01.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/sm**